

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal

...Appellant

Versus

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellant : Mr. Abhishek Puri and Mr. V. Siddharth, Advocates

For Respondent : Mr. Abhijit Sinha and Mr. Arijit Mazumdar,
Mr. Shambo Nandy, Mr. Saikat Sarkar, Advocates for
R-1
Mr. Neeraj Kr. Gupta, Advocate for IRP (R-2)
Mr. Arvind Kumar Gupta, Ms. Henna George, Mr.
Ankit Kohli, Ms. Patita Paban Bishwal and Mr.
Srigopal Choudhary, Advocates
Mr. Kumar Anurag Singh, Intervener

O R D E R

(Through Virtual Mode)

19.08.2020 Since the judgment in Interlocutory Application Nos. 811, 917 and 1587 of 2020 in '**Company Appeal (AT) (Insolvency) No. 1434 of 2019**' is yet to be pronounced, let this appeal be posted 'for orders' on **9th September, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/